

[Translation]

**Private Practice by Government Doctors**

4574. SHRI SHIBU SOREN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Supreme Court has issued directives to the effect that Government doctors have no right to private practice;

(b) if so, the action taken by the Government to ensure the compliance of aforesaid directives;

(c) the number of Government doctors found doing illegal private practice during the last year;

(d) whether the Government are aware that almost all the Government doctors in Bihar are running their private clinics illegally; and

(e) if so, the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI BABAN SINGH GHATOWAR): (a) and (b) Yes, Sir. The Supreme Court has upheld the West Bengal State Health Services Act 1990 which imposes restrictions on private practice on certain categories of Government doctors. So far as Central Government is concerned, there is a ban on private practice by the Government doctors. The State Governments have also been asked to take steps to phase out the system of private practice by medical personnel in Government services.

(c) During the last year, one CHS doctor under the Central Government has been found to be doing private practice.

(d) The Government of Bihar have informed that Government doctors have been allowed private practice.

(e) Does not arise.

[English]

**Rackets in Fake Degrees and Certificates**

4575. SHRI SHARAD DIGHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has unearthed a number of rackets in fake degrees and certificates for different courses of the Universities during the current year;

(b) if so, the details thereof;

(c) the number of persons arrested in this connection and the action taken against them; and

(d) the steps proposed to be taken to smash such rackets?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Two cases of rackets in fake degrees and certificates have been reported in Delhi during the period from 1-1-1993 to 15-8-93.

(b) and (c) The Delhi Police arrested two persons while they were handling over fake degrees and certificates of B.Com. of the Delhi University for Rs. 2,000/- each and registered a case against them on 10-8-93 u/ss. 420/468/471 IPC at P. S. Vasant Vihar, New Delhi.

In another case, registered at P. S. Kalyanpuri on 24-7-93 u/ss. 420/467/468/469/471/472/473/474 IPC, four persons have been arrested and a large quantity of forged documents has been seized from them.

(d) Beat Constables and Divisional officers have been briefed to keep a close watch in their areas to control such crimes.

[Translation]

**Sale of LPG Under PDS**

4576. SHRI MUMTAZ ANSARI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to sell LPG under the Public Distribution System; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) and (b) LPG, at prices approved by the Government, is